

Statement

Sl. No.	State/Union Territory for which District Centres have been sanctioned	Location of the District Centre	Date from which first course started
1.	Andhra Pradesh	Chittoor	15-12-1986
2.	Arunachal Pradesh	Changlang	5-5-88
3.	Andaman and Nicobar Islands	Port Blair	1-8-88
4.	Delhi	Delhi	1-5-85
5.	Goa	Panaji	13-7-87
6.	Himachal Pradesh	Dharmasala	1-6-86
7.	Karnataka	Dharwad	24-2-86
8.	Mizoram	Aizwal	14-1-87
9.	Nagaland	Kohima	10-2-87
10.	Pondicherry	Mudaliarpur	1-4-87
11.	Punjab	Bhatinda	14-9-87
12.	Sikkim	Gangtok	20-7-87
13.	Tripura	Agartala	6-3-86
14.	Assam	Mirza	District Centres have also been sanctioned for these States. However, these are expected to start functioning as soon as the necessary infrastructure and facilities for running the Centres are made available by the State Governments concerned.
15.	Bihar	Muzaffarpur	
16.	Haryana	Gurgaon	
17.	Madhya Pradesh	Bilaspur	
18.	Meghalaya	Shillong	
19.	Orissa	Bhubaneswar	
20.	Rajasthan	Ajmer/Udaipur	
21.	Jammu and Kashmir	Location to be decided by the State Government.	

Central University in Himachal Pradesh

2398. PROF. NARAIN CHAND PARASHAR : Will the Minister of HUMAN

RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government have received

any demand for opening a Central University in Himachal Pradesh this year ;

(b) if so, the action taken by Government thereon ; and

(c) the time by which this Central University is likely to be sanctioned/set up ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) Yes, Sir.

(b) and (c). There is no proposal to establish a Central University in Himachal Pradesh.

Losses of National Seeds Corporation

2399. SHRI SANAT KUMAR MANDAL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the National Seeds Corporation has suffered a loss of Rs. 5 crores during 1987-88 ;

(b) the accumulated loss sustained by the Corporation as on 31 May, 1988 ;

(c) the reasons therefor ;

(d) whether there has been an unprecedented decline in the production and marketing activities of the Corporation for the last two years ;

(e) the value of seeds condemned in the North-East Region and the reasons therefor ;

(f) whether any inquiry has been or is

being made into the declining status of the Corporation ; and

(g) the steps taken to make it a viable public undertaking ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) and (b). As the Annual Accounts of National Seeds Corporation for the year 1987-88 are yet to be finalised, it is not possible to indicate the exact loss suffered during 1987-88 and the accumulated loss sustained upto 31st May, 1988.

(c) Some of the main reasons for losses are :

(i) Attractive prices paid to farmers.

(ii) Increase in prices of input without corresponding increase in the sale prices of seed.

(iii) Increase in fixed overhead expenses on account of general price hike and payment of D.A. and interim relief to the employee of the Corporation.

(iv) Heavy interest burden.

(v) Under utilization of infrastructural facilities created under NSP Phase-I and II due to, lack of demand because of drought condition.

(d) No, Sir. The marketing activities have not declined in the last two years as is evident from the following figures :

Year	Quantity marketed in lakh quintals	Value of seeds marketed in crores of rupees
1986-87	4.39	27.32
1987-88 (Provisional)	8.70	43.88

(e) The value of seed condemned in North-Eastern Region in 1986-87 was Rs. 25.17 lakhs.

The main reason for condemnation is rapid deterioration in quality due to high humidity problem.

(f) No, Sir.

(g) The following steps have been taken :

(i) adoption of package of scientific practices for increasing productivity ;